

JUVENILE JUSTICE SYSTEM
(DISTRICT-BIJAPUR)

JUVENILE JUSTICE BOARD

[JJB Bijapur]
[Tel : 07853-220346]

Name of Principal Magistrate : Shri Janak Kumar Hidko
(I Civil Judge Class-II, Dantewada)
Name of Member-JJB(M) : To be appointed
Name of Member-JJB (F) : To be appointed
Number of Pending Cases : 26 (as on 30.06.2017)
Number of Sitting Days : 1 Day in a week

CHILD WELFARE COMMITTEE

[Department of Woman & Child Development District Office, Bijapur]

Name of Chairperson : To be appointed
Office: 07853-220346
Name of Members

1. Shri Sita Ram Todem
2. Shri Ashok Kumar Talandi
3. To be appointed
4. To be appointed

Number of Pending Cases : 36 (as on 30.06.2017)
Number of Sitting Days : 2 Days in a week

DISTRICT CHILD PROTECTION UNIT

[E-mail : icpsbijapur2014@gmail.com]

Name of DCPO : Shri Rahul Kumar Kaushik -Mob. 9406219657

DISTRICT LEGAL SERVICES AUTHORITY

Tel : 07856-252534, Fax : 07856-252021

E-mail : dlsa.dantewada@gmail.com

Name of President : Shri Sudhir Kumar
(District & Sessions Judge)
Name of Secretary : Shri Mahesh Babu Sahu

SPECIAL JUVENILE POLICE UNIT

Name of Nodal Officer : Smt. Unaija Khatoon Ansari-Mob. 9479194405
(D.S.P.)

S.No.	Name of Officers/Employees	Contact No.
1.	Shri Madan Patle (S.I.)	9424292973
2.	Smt. Veena Yadav (S.I.)	9479194799
3.	Shri Madhusudan Singh Thakur (A.S.I.)	9407770183
4.	Smt. Poonam Sharma (H.C.) (W.)	9425548838
5.	Shri Ramu Ram Dhruw (H.C.)	94063-36966

CHILD CARE INSTITUTIONS

CHILDREN HOME

S.No.	Address	Name of Superintendent	Status	Total Capacity		Actual No. of Children	
				Boys	Girls	Boys	Girls
1.	Tomorrow's Foundation, Bijapur (C.G.)	Shri Arpan Bhattachary (Mob.-7587250612)	Provisionally Registered run by NGO.	50	00	30	00
2.	Chhattisgarh Samaj Sanrakshan avam Vikas Samiti, Bijapur	<i>To be appointed</i>	Provisionally Registered run by NGO.	50	50	12	15

